

ITEM NO.501

Virtual Court 3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 196/2018

TAMIL NADU MEDICAL OFFICERS ASSOCIATION & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 44472/2019 - CLARIFICATION/DIRECTION
 IA No. 47548/2018 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 252/2018 (X)
 (FOR INTERVENTION/IMPLEADMENT ON IA 51023/2018
 FOR INTERVENTION/IMPLEADMENT ON IA 51028/2018
 FOR INTERVENTION/IMPLEADMENT ON IA 47621/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 47626/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 48862/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 49994/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 49999/2019
 FOR impleading party ON IA 50009/2019
 FOR CLARIFICATION/DIRECTION ON IA 50907/2019
 IA No. 49800/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 50907/2019 - CLARIFICATION/DIRECTION
 IA No. 49801/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 46692/2020 - INTERVENTION APPLICATION
 IA No. 51023/2018 - INTERVENTION/IMPLEADMENT
 IA No. 50009/2019 - INTERVENTION/IMPLEADMENT
 IA No. 49999/2019 - INTERVENTION/IMPLEADMENT
 IA No. 49994/2019 - INTERVENTION/IMPLEADMENT
 IA No. 48862/2019 - INTERVENTION/IMPLEADMENT
 IA No. 47626/2019 - INTERVENTION/IMPLEADMENT
 IA No. 38902/2020 - INTERVENTION/IMPLEADMENT
 IA No. 47621/2019 - INTERVENTION/IMPLEADMENT
 IA No. 38900/2020 - INTERVENTION/IMPLEADMENT
 IA No. 51028/2018 - INTERVENTION/IMPLEADMENT
 IA No. 24759/2020 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 295/2018 (X)

W.P.(C) No. 293/2018 (X)

SLP(C) No. 26665/2019 (XVI)
 (FOR ADMISSION and I.R. and IA No.169552/2019-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.169546/2019-PERMISSION TO
 FILE PETITION (SLP/TP/WP/..) and IA No.169550/2019-DELETING THE
 NAME OF PETITIONER/RESPONDENT)

SLP(C) No. 25487-25490/2019 (XVI)
(IA No. 164696/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

IA No. 179894/2019 - INTERVENTION APPLICATION
IA No. 167903/2019 - INTERVENTION APPLICATION
IA No. 169585/2019 - INTERVENTION/IMPLEADMENT
IA No. 169584/2019 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 26448-26449/2019 (XVI)
(FOR ADMISSION and I.R. and IA No.169465/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT])

SLP(C) No. 26507-26510/2019 (XVI)
(IA No.170064/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 26648/2019 (XVI)
(FOR ADMISSION and I.R. and IA No.171180/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 42890/2019 (XVI)
(FOR ADMISSION and I.R. and IA No.4372/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.4371/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 14-07-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

Counsel for petitioner(s) :

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Mr. Robin Raju, Adv.

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Ms. Rashmi Singhania, Adv.

Mr. Kuldeep Rai, Adv.
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Mr. Chetan Joshi, Advocate

Mr. Atul Kumar, AOR

Mr. V. N. Raghupathy, AOR

M/S. S-Legal Associates, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the parties at length.

Hearing concluded.

Judgment reserved.

Written submissions, if any, be filed by 20.07.2020.

(NARENDRA PRASAD)
AR-CUM-PS

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
ASSISTANT REGISTRAR

List of books :-

1. (2003) 7 SCC 83 (Page 100)
2. (2012) 8 SCC 203 (Paras 21, 22 and 25)
3. (2017) 12 SCC 1 (Paras 85, 86) - Jindal Steel
4. (2015) 6 SCC 685